

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO.24
ANSWERED ON 04.12.2023

REVISION OF RULES FOR CONSTRUCTION AROUND MONUMENTS

24. SHRI VIJAYAKUMAR (ALIAS) VIJAY VASANTH:

Will the Minister of CULTURE be pleased to state:

- (a) whether it is a fact that the Government is considering/revising the rules of construction around all monuments protected by the Archaeological Survey of India;
- (b) if so, the details thereof;
- (c) whether it is also true that the Government is considering/rationalizing the application of such rules based on the historical significance of the monuments;
- (d) whether it is also true that the Government is in the process of amending the relevant Act in this regard; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

(SHRI G. KISHAN REDDY)

- (a) Yes Sir. The Government has taken a decision to examine the legal issues affecting
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- (b) construction related activities around protected monuments and sites in order to allow for infrastructure while at the same time preserving the rich heritage of the country.
- (c) The amendment of the Ancient Monuments and Archeological Sites and Remains Act,
- to e) 1958 (AMASR Act) is under the consideration of Government.
